THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Central Bureau of Investigation (CBI) had registered a Preliminary Enquiry on 15.11.2010 into the alleged irregularities in the allotment of land to Adarsh Cooperative Housing Society in Mumbai and construction of high rise building on it. The Preliminary Enquiry has been completed and a regular case has been registered by CBI on 29.1.2011 against 13 accused persons under various Sections of Indian Penal Code and Prevention of Corruption Act, 1988 on the basis of outcome of Preliminary Enquiry. Investigation is in progress.

- (b) and (c) In order to prevent misuse of defence land steps have been initiated to streamline its proper management and protection. Computerization of land records is already going on and is likely to be completed by March, 2011. Two projects, one on Digitisation of land records and the other on Survey of Defence Land using modern technology have been sanctioned recently. Both projects are to be carried out in time-bound manner.
 - (d) Does not arise.

CBI inquiry into Adarsh Housing Society Scam

- 1444. SHRI BALWINDER SINGH BHUNDER: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question 1569 in the Rajya Sabha on 24 November, 2010 and state:
- (a) the outcome of the CBI enquiry into the irregularities in the construction of Adarsh Cooperative Housing Society in Mumbai, if completed, with details thereof and action contemplated thereon; and
 - (b) if the CBI enquiry has not so far been completed, by when it is likely to be over?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Central Bureau of Investigation (CBI) had registered a Preliminary Enquiry on 15.11.2010 into the alleged irregularities in the allotment of land to Adarsh Cooperative Housing Society in Mumbai and construction of high rise building on it. The Preliminary Enquiry has been completed and a regular case has been registered on 29.1.2011 against 13 accused persons under various sections of Indian Penal Code and Prevention of Corruption Act, 1988 on the basis of outcome of Preliminary Enquiry. Investigation is in progress.

NGOs receiving assistance under FCRA

†1445. SHRI RAVI SHANKAR PRASAD: SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that many Non-Governmental voluntary service

†Original notice of the question was received in Hindi.

organisations in the country are engaged in the field of social service with financial assistance from foreign countries;

- (b) if so, the total number of such organisations in December, 2010;
- (c) whether this number has increased in the last three years; and
- (d) if so, their number in the year 2008 and the amount they received as donation in that year and the increase in this amount till December, 2010?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. An Association with a definite cultural, social, economic, educational or religious programme can obtain foreign contribution either by obtaining 'registration' or 'prior permission' from Ministry of Home Affairs, as per the provisions of Foreign Contribution (Regulation) Act, 1976 and rules made thereunder. Guidelines have also been put into place to facilitate the process.

No data is maintained in the format asked in the Question. However, the total number of NGOs reported receipt of foreign contribution including for social purpose during the year 2008-09 is 20088. Accounts of foreign contribution received by Associations for the financial year 2009-10 have been received and are being processed.

(c) and (d) As per the information available, the number and amount of foreign contribution received by Associations registered and Associations granted prior permission under the Foreign Contribution (Regulation) Act, 1976 during the period 2006-07 to 2008-09 is as follows:—

Year	No. of Associations, who	Amount of foreign
	have reported receipt of	contribution received
	foreign contribution	(Rs.crore)
2006-07	18996	11007.43
2007-08	18796	9663.46
2008-09	20088	10802.67

Attacks on dalits

1446. SHRI T.K. RANGARAJAN:

SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the attacks on the dalits are increasing in the country;